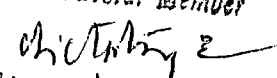


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Date of Order	Orders
Issued dasti notices to the respondents. a/w copy of O.A, M.A, & copy of order. V. No. <u>2376</u> <u>2377</u> dated <u>23-9-98</u> Recd notice with Shri Akhil Simlote Shri Manish Bhandari 23/9/98	within 14 days i.e. on 7.10.1998. Meanwhile the respondents are directed to maintain status-quo of the applicants till the next date, unless it is continued further. OA and MA be listed for admission on 7.10.1998. A copy of this order be supplied to the parties.  (Ratan Prakash) Judicial Member <u>7-10-98</u> <u>OA NO. 306/98 & MA NO. 168/98</u> None present for the applicant even in the second round OA & MA be now listed for admission on 29-10-98. The interim direction given on 23-9-98 stands withdrawn.  (Ratan Prakash) Judicial Member Immediately after the aforesaid Order the learned Counsel for the applicant Shri Akhil Simlote and Shri Manish Bhandari for the official respondents Cont.....